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NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 7th June 1944:—

Sl. No.	Date of publication	Issued by	Subject
18	7th June 1944	Department of Supply and Transport.	Amendments to the Orissa Rice Mills Licensing Order, 1943.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the *Gazette*.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 46 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 3rd June 1944

No. 2886-P.—Sri Gokulananda Mahanty, II, Inspector of Police, Koraput, is appointed temporarily to officiate as Deputy Superintendent of Police, Cuttack.

R. A. E. WILLIAMS

Chief Secretary to Government

The 6th June 1944

No. 2934-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1398 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon each of the gentlemen mentioned below, who have been appointed to be Presidents of the Panchayats of the Unions noted against their names of the Bhadrak subdivision of the district of Balasore, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Unions; and

(b) to declare that they may exercise the said powers during the period not exceeding three years, with effect from the 7th July 1944, for which they continue to hold the office of Presidents of the said Panchayats:—

Serial No.	Bhadrak police-station Name of Presidents	Union Nos.
1	Sri Bharat Chandra Das ..	I
2	Sri Gopinath Das ..	II
3	Sri Bhagaban Das Mohanty ..	III
4	Sri Damodar Mohapatra ..	IV

Serial No.	Name of Presidents	Union Nos.
5	Mohasay Ganesh Prasad Ray ..	V
6	Sri Judhistir Mohapatra ..	VI
7	Sri Chintamani Mohanty ..	VII
8	Sri Ramkrishna Mohapatra ..	VIII
9	Sri Ghanashyam Mohapatra ..	IX
10	Sri Golak Prasad Dakhinray ..	X
11	Sri Pyarishyam Ray Mohapatra ..	XI
12	Sri Harihar Mishra ..	XII
13	Sri Sadhucharan Das ..	XIII
14	Sri Annadananda Mohapatra ..	XIV
15	Sri Mouniohan Panigrahi ..	XV
16	Sri Harish Chandra Das ..	XVI
17	Sri Lakshmikanta Rout ..	XVII
18	Sk. Mohammad Ismile ..	XVIII
19	Sri Jitendra Nath Naik ..	XIX
Bonth police-station		
20	Sri Prabhakar Udgata ..	I
21	Sri Paramananda Das ..	II
22	Sri Rabindranath Panda ..	III
23	Sri Krushna Sahu ..	IV
24	Sri Harekrishna Maikaff ..	V
25	Sri Daitari Sahu ..	VI
26	Sri Gajendra Kumar Mohapatra ..	VII
Dhamnagar police-station		
27	Sri Narayan Chandra Das ..	I
28	Sri Haraprasad Mohanty ..	II
29	Sri Banchhanidhi Das ..	III
30	Sri Ratnakar Jena ..	IV

Serial No.	Name of Presidents	Union Nos.
31	Sri Fakir Mohan Mohanty ..	V
32	Sri Bhagirathi Panda ..	VI
33	Sri Gokulananda Samanta Singhar ..	VII
34	Sri Hemendranath Naik ..	VIII
35	Sri Brundaban Chandra Naik ..	IX
36	Sri Narasingh Parhi ..	X
37	Sri Managobind Nanda ..	XI
38	Sri Baman Charan Panda ..	XII
<i>Bhandaripokhari police-station</i>		
39	Sri Kapil Charan Raut ..	I
40	Sri Maheswar Samal ..	II
41	Sri Birabhadra Tiadi ..	III
42	Sri Bhagaban Mohanty ..	IV
43	Sri Jairam Dhal ..	V
44	Sri Laxmidhar Basant Rai ..	VI
<i>Basudebpur police-station</i>		
45	Sri Bibekananda Mohanty ..	I
46	Sri Krushna Prasad Panda ..	II
47	Sk. Taleb Ali ..	III
48	Sri Surendra Nath Naik ..	IV
49	Sri Nandakishore Biswal ..	V
50	Sri Sridhar Prasad Parhi ..	VI
51	Sri Balaram Mohanty ..	VII
52	Sri Narendra Prasad Naik ..	VIII
<i>Chandbali police-station</i>		
53	Sri Sridhar Prasad Chaudhuri ..	I
54	Sri Apariti Dikhit ..	II
55	Sri Judhistir Sahu ..	III
56	Sri Judhistir Sahu ..	IV
57	Sri Padma Charan Naik ..	V
58	Sri Padma Charan Mohanty ..	VI
59	Sri Niranjana Sahu ..	VII
60	Sri Jagabandhu Rout ..	VIII
61	Sri Ramchandra Mohapatra ..	IX
62	Sri Narayan Parhi ..	X

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

The 3rd June 1944

No. 4921-C.D.—Sri T. N. Pandit, Assistant Civil Defence Officer, Cuttack, is granted leave on average pay for two weeks, with effect from the 18th April 1944, forenoon, under rules 150, 155, 156 and 157 of the Orissa Service Code.

2. On expiry of his leave he is posted to Balasore.

3. This supersedes this Department's notification No. 3885-C.D., dated the 4th May 1944.

R. A. E. WILLIAMS
Director of Civil Defence, Orissa

FINANCE DEPARTMENT NOTIFICATION

The 7th June 1944

No. 3903-F.—Rai Bahadur Nisamani Mahanti, B.A., Assistant Secretary to Government in the Finance Department, is granted leave on average pay on medical certificate for nine days under rules 150, 155, 156 and 157 of the Orissa Service Code in extension of the leave sanctioned in notification No. 1327-F., dated the 14th May 1944.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATION

The 7th June 1944

No. 1941-D.—Sri Uddhab Patnaik, temporary Livestock Inspector, is appointed to be the Livestock Officer, Orissa, with effect from the 7th April 1944.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATION

The 7th June 1944

No. 1849-E.—Mr. Johnson Rout, Inspector of Excise, is appointed temporarily to act as Superintendent of Excise, with effect from the 23rd May 1944, for a period of three months or till other arrangement is made in consultation with the Joint Public Service Commission whichever is earlier, vice Sri Lokanath Rath, Superintendent of Excise, appointed as Deputy Commissioner of Excise, Orissa.

By order of the Governor
V. RAMANATHAN
Secretary to Government

SUBORDINATE CIVIL SERVICE

HOME DEPARTMENT

NOTIFICATION

The 5th June 1944

No. 2917-A.—Sri G. Suryanarayana, Sub-Deputy Magistrate and Sub-Deputy Collector, is granted leave on average pay on medical certificate for two months under rules 150 and 155 to 157 of the Orissa Service Code, with effect from the date he is relieved.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS

NOTIFICATION

The 5th June 1944

No. 4597-M.—Khan Sahib Abdul Majid, Person Assistant to the Director of Health and Inspector-General of Prisons, Orissa, was granted leave on average pay for twenty-one days, with effect from the 25th April 1944 afternoon, under rules 150 and 155 to 157 of the Orissa Service Code.

A. N. CHOPRA, LT.-COL., I.M.S.
Director of Health and Inspector-General
of Prisons

OFFICE OF THE REVENUE COMMISSIONER

[INSPECTOR-GENERAL OF REGISTRATION]

NOTIFICATIONS

The 5th June 1944

No. 802—XXIX-23/44-Regn.—Sri Ramesh Chandra Satpathi, Sub-Registrar, Bhadrak, is granted earned leave for one month from the date of relief.

The 5th June 1944

No. 803—XXIX-23/44-Regn.—Sri Jagan Mohan Mohapatra, probationary Sub-Registrar, attached to the Sadr Registration Office, Cuttack, is appointed to act as Sub-Registrar, Bhadrak, during the absence of the permanent incumbent on leave or until further orders.

S. DAS
Inspector-General of Registration, Orissa

OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA NOTIFICATION

The 31st May 1944

No. A-1/10 of 1944—In exercise of powers conferred by sub-section (5) of section 5 of the Indian Income-tax Act, 1922, and in supersession of my previous notification, I hereby appoint Income-tax Officers mentioned in column 2 to perform all the functions of an Income-tax Officer for the period mentioned in column 3 in respect of classes of income noted in column 4 and in the area or areas specified in column 5 of the schedule below until such time as these orders are modified :—

Serial No.	Name of Income-tax Officer	Period of appointment	Classes of Income	Area or areas
1	2	3	4	5
1	Mr. S. R. Singh	19th May 1944 until further orders.	All classes of income exceeding Rs. 2,000.	Dhalbhum sub-division of the district of Singhbhum.
2	Mr. G. N. Mahapatra.	Ditto	Ditto	The whole of the district of Singhbhum except Dhalbhum sub-division and the whole of the district of Sambalpur.

R. W. A. ASHE
Commissioner